

17.11.2015

CCP No. 332/00058/2015
O.A. No. 404/2009

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

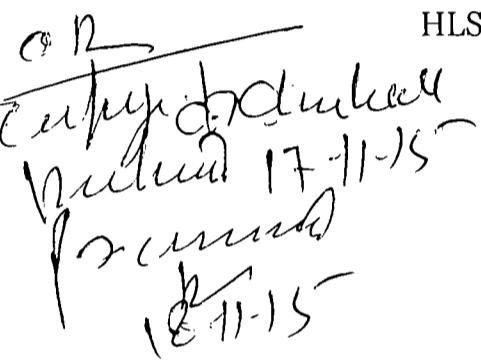
App: Sri Prashant Kumar Singh
Res: xxxx

Learned counsel for applicant submits that order passed by the Tribunal has been fully complied with, as such present contempt petition has rendered in-fructuous. Accordingly, the same may be dismissed.

As per the statement given by the learned counsel for applicant, contempt petition is dismissed as rendered in-fructuous.


Member (A)


Member (J)


HLS/-